

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-803/ND/2020**

IN THE MATTER OF:

M/s. Fast Forwarding Logistics India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Lpanache Merchandise Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 04.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :

For the Respondent/ Corporate-debtor :

ORDER

None appeared for virtual hearing at the time of hearing in the matter on behalf of the parties. Therefore, in the interest of justice, post the matter to 20.11.2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(P.S.N. Prasad)
Member (J)**